

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1725

TO BE ANSWERED ON DECEMBER 09, 2015

WASTE MANAGEMENT UNDER SBM

No. 1725

SHRI K.C. VENUGOPAL:
SHRI DHARMENDRA YADAV:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. VIRENDRA KUMAR:
SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has made some crucial policy changes in the Swachh Bharat Mission with regard to waste management and if so, the details thereof;
- (b) whether his Ministry proposes to generate electricity, compost and chemical fertilizers from municipal solid waste and biodegradable waste;
- (c) if so, the details thereof;
- (d) whether the Ministry has discussed the matter with other stakeholders in this regard and if so, the details thereof; and
- (e) whether the Union Government has decided to make purchase of electricity generated from the municipal waste mandatory and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a): No Madam.

(b) & (c): Under the Mission, States/ULBs may adopt any feasible waste processing techniques including waste-to-energy and waste to compost from municipal solid waste in their jurisdiction.

(d) & (e) The Government is exploring the possibilities of promoting the production of electricity and compost from municipal solid waste.
